

DIVISION BENCH  
COURT - I

**O-212**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/50(KB)2023  
IN  
C.A.(CAA)/115(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	COUGAR VANIJYA PVT.LTD.
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearance via video conference/physically**

For Applicants

Mr. Rahul Agarwal, CS

For Regional Director, Eastern Region,MCA

Mr. Alok Tandon, Joint Director

**ORDER**

1. Ld. Counsel for the Applicant present. Mr. Alok Tandon, JD office of RD-present.  
He submits that the office of the RD(ER) has no objection if the scheme is sanctioned.
2. Heard. **Reserved for Orders.**

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**